

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 167 of 2017 (SZ)

Applicant (s)

T. Sujitha Jessie Colachel,
Kanniyakumari District.

Vs

Respondent (s)

The Chairman
Tamil Nadu Pollution Control Board,
Chennai and 4 others.

Legal Practitioners for Applicant(s)

M/s P. Kannan Kumar
S. Vasavi Sridevi

Legal practitioners for respondent(s)

Mrs.Yasmeen Ali for R1 and R2
M/s M.K. Subramanian and E. Manoharan
for R3 and R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 23.11.2017 Applicant counsel present. R1, R2, R5 counsel present. R3, R4 counsel present. On request for filing reply of R3, R4 call on 07.12.2017 NFA.  <p>(Tmt. Meena Satheesh) Registrar</p>